

# HIGH COURT OF ORISSA: CUTTACK

e-Tender Notice for supply of 10 number of Smart Phones to the High Court

**e- Tender Notice No. XXXV-22/2018-19 - 8645 , Dated: 24.07.2019**

The Registrar (Judicial), Orissa High Court, Cuttack on behalf of Orissa High Court invites online bids in two bid systems (Technical & Financial) through State e-Procurement Portal <http://www.tendersodisha.gov.in> only from eligible bidders which are valid for a minimum period of 60 days from the date of opening for the “**supply of 10 number of Smart Phones to the High Court**”.

<b>Earnest Money Deposit to be submitted</b>	₹2,400/- (Rupees Two Thousand Four Hundred, only) in shape of Demand Draft drawn on any Bank as stipulated in Finance Department Circular No.22460/F, dated: 28.07.2017, in favour of “ <b>The Registrar (Judicial), Orissa High Court, Cuttack</b> ” payable at Cuttack in offline mode.			
<b>Tender Fee to be submitted</b>	₹200/- (Rupees Two Hundred, only) in shape of Demand Draft drawn on any Bank as stipulated in Finance Department Circular No.22460/F, dated: 28.07.2017, in favour of “ <b>The Registrar (Judicial), Orissa High Court, Cuttack</b> ” payable at Cuttack in offline mode.			
Name of the work	Availability of Tender online for bidding		Date & Time of Opening of Tender	Name & Address of the Officer inviting Tender
	From	To		
1	2	3	4	5
Supply of ten numbers of Smart Phones to the High Court of Orissa, Cuttack	24.07.2019	14.08.2019	19.08.2019	Registrar (Judicial), Orissa High Court, Cuttack

Interested bidders may view and download the Tender document containing the detailed terms and conditions, from the Website viz. <http://tendersodisha.gov.in>.

High Court of Orissa, reserves the right to amend or withdraw any of the terms and conditions contained in the Tender Document to reject any or all tenders without giving any notice or assigning any reason thereof.

  
 Registrar (Judicial)  
 Orissa High Court, Cuttack  
 Phone: 0671-2508805